

of over 175 Indian students is at stake. It has also come to my notice that the authorities of the Uzbekistan Government have even stopped giving ration to them and, in some cases, the Indian students were asked to vacate the hostel accommodation and to leave for Moscow. The students are not even allowed to hold meetings among themselves. The problems of the Indian students were brought to the notice of the hon. Minister of State for External Affairs during his visit to Tashkent on 9-10-92 and he readily agreed to take proper action. But I was astonished to note that various cultural, scientific and research agreement were signed between these two countries after the visit of the Minister but no action has been taken by the Government of India to solve the problem of the Indian students there. It is, therefore, requested that the Government of India should initiate dialogue with the Government of Uzbekistan to solve this issue. The Government should ensure that no chance is given to any Government to play with the future of the bright students of India whether in Uzbekistan or anywhere else.

Re. Fire in A.I.I.M.S.

SHRI JOHN F. FERNANDES (Goa) : Madam, I want to refer to the tragedy which took place in the capital yesterday. The All India Institute of Medical Sciences was on fire. Prima facie, it appears that it was not a natural tragedy but a man-made tragedy. It has been reported that sophisticated research equipment, including computers and microscopes worth crores of rupees, was destroyed. The major tragedy of this accident was that the software which contained the research of the students of over a decade destroyed. We do not know whether this research software was duplicated and the copies were kept in safe custody. The whole episode appears to be very funny. The sprinklers were not functioning. The fire extinguishers were missing from the premises. The fire exits were closed, apparently, for fear of theft. This appears to be a cooked-up story. The destruction of these microscopes and computers is costing crores of rupees. I feel that the House should in vestigate in the matter. Yesterday, it was

reported that the Health Minister had given direction to enquire into the matter. I think that this House also should go into the matter.

Re-Construction of railway station at the actual site of Mahatma Gandhi's arrest

श्री छोटू भाई पटेल (गुजरात) : मैडम डिप्टी चयन-परसन, हमारे पूज्य महात्मा गांधी बापू की मेमोरी के लिए गुजरात में कोस्टल रेलवे में बम्बई डिवीजन में हांसापुर के पास जहां गांधी-बापू को पकड़कर गाड़ी में बैठाकर ले गये थे यरवदा जेल में, वहां एक हॉल्ट स्टेशन बनाने के लिए मैंने इसी हाउस में 24 मार्च, 1988 को कहा था। सरकार ने इस बात को स्वीकार भी किया। मगर कुछ गलतफहमी की वजह से इसको साइट जो है वह साइट बदल दी गयी है। इससे सरकार को ज्यादा आर्थिक हानि पहुंच रही है। मैंने इसके बारे में डी.आर.एम. को दो दफा मेसेज भेजा था काम रूकवाने के लिए मगर काम नहीं रुका जिसके कारण मैंने चयनरसन, रेलवे बोर्ड के पास गुजारिश की और वह काम रूकवा दिया गया। मगर अभी-अभी डी.आर.एम. का ट्रांसफर होने के बाद पहले पहले ही दूसरा आर्डर करके यह काम शुरू करवा दिया गया है। इससे सरकार को ज्यादा आर्थिक हानि पहुंच रही है। वहां पर अभी मेटल का प्लेटफार्म का काम शुरू हुआ है। उसके बाद प्लेटफार्म बनेगा, फिर स्टेशन बिल्डिंग बनेगी। मेरी सरकार से आपके माध्यम से गुजारिश है कि सरकार को आर्थिक हानि न पहुंचने के लिए यह काम वहां रूकवाना चाहिए और मैंने जो हाउस में कहा था

Each and every paper speaks about it crystal-clear. Every paper speaks for itself.

मैंने 24 मार्च 1988 को जो कहा था,

"There should be a railway station or a halt named Gandhi Railway Station, Hansapur- at village Hansapur where Gandhiji was got boarded in a railway station after his arrest by the British on 5-4-1930".